

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-479(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

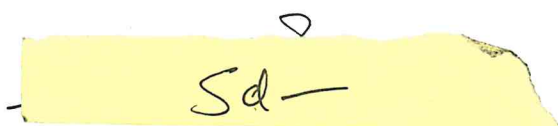
**NAME OF THE COMPANY: Positive Management Pvt. Ltd. Vs. Ahoka
Multiyarn Mills Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

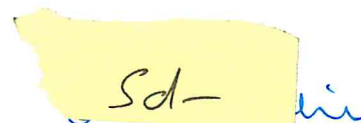
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Amit Agrawal & Ms. Nity Mittal, Advocates		
	For the Respondent:	None		

ORDER

Notice to the Respondent. Service be effected vide all modes on the Respondent at its corporate address as well as through the Directors, returnable on 23rd November, 2017. Affidavit of service be filed.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**